

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4425
ANSWERED ON:24.04.2000
POWER PROJECTS IN GUJARAT
PRAVEEN RASHTRAPAL

Will the Minister of POWER be pleased to state:

- (a) whether the Government have any proposal to set up power projects in Gujarat;
- (b) if so, the amount released by the Industrial Development Bank of India, State Bank of India and the Industrial Credit and Investment Corporation of India to the State Government for such projects;
- (c) whether the Government have approved the foreign borrowings;
- (d) if so, whether the said agencies have released loan without fulfilling any loan conditions; and
- (e) if so, the present status of the projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) to (e) : The following thermal power projects in Gujarat are under examination by Central Electricity Authority (CEA):-

- | | | |
|----|--------------------------------------|--------|
| 1. | Hazira CCGT (GSECL) | 156 MW |
| 2. | Dhuvaran Gas Power Project (GSECL) | 100 MW |
| 3. | Extension U 3 & 4 at Sikka TPS (GEB) | 500 MW |

Other projects being implemented by Gujarat Electricity Board include:

- | | | |
|------|---|------------|
| i) | Extension Unit 6 & 7 at Gandhinagar TPS | (2x250 MW) |
| ii) | CCPP Extension Stage-II at Utran TPS | (300 MW) |
| iii) | Extension Unit No.4 at Panandhro TPS | (75 MW) |
| iv) | Imported Coal Based TPS at Kandla | (250 MW) |

According to the financial package in respect of foreign borrowings by the Government, have released the following amounts to these projects:

(RS. IN CRORE)

HAZIRA POWER PROJECT

Rupee Term Loan/NCD/Leasing	548.00
Foreign Currency Loan	234.30
Deferred Payment Guarantees	439.20
(for principal amount only)	

Total 1221.50

PAGUTHAN CCGT

KFW	416.50
Foreign banks	438.80
FC from IFIs	388.70
IFI (RTL)	275.00

Total Debt 1519.00 (67.60% debt)

Separately, ICIC li s considering financial participation in a 500 MW petcoke based powerplant/project b y Reliance group in Jamnagar. SBI has also disbursed loans to following projects in Gujarat.

(Rs. In Crore)

Fund based Non fund based

Gujarat Industrial Power Co. Ltd. Baroda/Surat	86.65	7.25
Gujarat Torrent Energy Corpn.	176.20	517.90
Essar Power Ltd. Hazira.	49.63	65.17
Gujarat State Electricity Corp. Ltd.(Gandhinagar/Wanakbori plants)	120	0
Reliance Utilities & Power Ltd.	200	0

IDBI has sanctioned/released financial assistance to the following units in the State of Gujarat:-

(Rs.Crore)

1. CCGT (156 MW), Distt. Surat by Gujarat State Energy Generation Ltd.	200
2. Lignite Based (2x125 MW) power project Distt.Kutch by Gujarat Mineral Development Corporation Ltd.	500
3. Petcoke Based power plant at Jamnagar (500 MW) by Reliance Power Ltd.	653
4. Ahmedabad Electricity Co. Ltd. (490 MW)	106
5. Gujarat Inds. Power Co. Ltd. (555 MW)	514.24
6. Gujarat State Elec. Corp. Ltd. (420 MW)	200
7. Gujarat Torrent Energy Corp.Ltd. (655 MW)	340.39

The promoters of the remaining projects have not yet submitted the final financial packages. The terms and conditions of the loan are settled mutually by the lending agency and the project authorities.

Apart from the above, a 2000 MW power project at Pipavav has been identified for development by private sector as a multi-state mega power project under the revised mega power policy announced i n November, 1998. This project does not require the concurrence of CEA. Selection of the preferred bidder for development of this project is in progress and the financial package etc.

would be known only after finalisation of the process.